

Title: Statement by Minister regarding correcting answer given to Part(a) and (b) of Starred Question No.40 on 02.12.2004 regarding losses to Doordarshan in Athens Olympics-Laid.

**12.03 hrs.**

**STATEMENT CORRECTING REPLY TO  
PART (a) AND (b) OF STARRED QUESTION NO.40  
DATED 02.12.2004 REGARDING LOSSES TO  
DOORDARSHAN IN ATHENS OLYMPICS\***

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): Sir, I beg to lay on the Table the following statement.

In answer to part (a) & (b) of Starred Question No. 40 answered on 02.12.2004 the following was stated :

(a) & (b) Yes, Sir. Doordarshan spent a sum of Rs.20,27,79,839/- for acquiring the rights of Athens Olympic Games-2004 and arranging its telecast over various DD channels. The total revenue generated by sale of commercial airtime was Rs.8,00,00,000/-.

The corrected part (a) & (b) of the reply now reads as :

(a) & (b) Yes, Sir. Doordarshan spent a sum of approximately Rs. 20.86 crore for acquiring the rights of Athens Olympic Games-2004 and arranging its telecast over various DD channels. The total revenue generated by sale of commercial airtime was Rs.8 crore approximately.

The reply was based on the information furnished by Prasar Bharti. The error was noticed later. It was, however, not possible to lay a correcting statement in the House during the Winter Session, 2004 as the Lok Sabha adjourned *sine-die*.

I hereby place on the Table of the House copies of the revised answer to Starred Question No. 40.

The inconvenience caused to the Lok Sabha is regretted.

---

---

**Also placed in Library, See No. LT 1766/2005.**